

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 266 OF 2017

Dated: 6th July, 2018

**Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
Hon'ble Mr. Justice N.K. Patil, Judicial Member**

In the matter of :

**GAIL India Ltd. ...Appellant(s)
Vs.**

The Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Ms. Neelima Tripathi
Ms. Vidhi Gupta

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

At the request of the learned counsel for the respondent, another one week time is granted for compliance of the order dated 6th April, 2018 of this Tribunal.

List the matter on **20th July, 2018.**

**(Justice N.K. Patil)
Judicial Member**

**(B.N. Talukdar)
Technical Member (P&NG)**

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